

ITEM NO.7

COURT NO.4

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Special Leave to Appeal(C) No(s). 28642-28643/2019

M/S KRBL LIMITED

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(I.R.and IA No.176724/2019-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT

Office report on default is listed.**)

Date : 16-12-2019 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. RAVINDRA BHAT
[IN CHAMBER]

For Petitioner(s)

Ms. Akriti Chaubey , AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay in filing spare copies is condoned.

(JATINDER KAUR)
SENIOR PERSONAL ASSISTANT

(VIRENDER SINGH)
BRANCH OFFICER